

पाकिस्तानियों को अपना दीनी भाई समझ कर उन्हें अपने घरों में स्वागत दिया, यदि यह सच है तो सरकार ने उन मछिबारों के विरुद्ध क्या कार्यवाही की है ?

SHRI Y. B. CHAVAN : Some boats were attached and forfeited also from among them. Most of the people were prosecuted in the court of law. Some of them are still undergoing imprisonment while some had been repatriated after completion of their imprisonment. Some persons are absconding. It is quite possible that some of them might have gone back and others must be having some sort of protection from the local people. The State Government is pursuing the matter energetically and that is exactly what I said.

श्री रामगोपाल शालवाले : जिन लोगों ने इन्हें वहां पर संरक्षण दिया था उन के विरुद्ध क्या कार्यवाही की गई है ?

श्री यशवन्त राव चव्हाण : उस के लिए कार्यवाही की जा रही है ।

श्री रामगोपाल शालवाले : क्या कार्यवाही हुई है यह मैं जानना चाहता हूँ ?

श्री यशवन्त राव चव्हाण : मुझे इस वक्त सूचना नहीं है । अगर माननीय सदस्य चाहेंगे तो मैं बाद में इसे बतला सकूंगा ।

श्री प्रकाश बीर शास्त्री : क्या सरकार का ध्यान लंदन टाइम्स के संवाददाता के उस वक्तव्य की ओर गया है जो उसने लाहौर से लौटने के बाद दिया है कि पाकिस्तान में एक योजनाबद्ध तरीके से इस प्रकार का कार्यक्रम बनाया जा रहा है कि न केवल गुजरात में अपितु पाकिस्तान से लगता हुआ भारत का जितना भी क्षेत्र है उस में बड़ी मात्रा में पाकिस्तानी घुसपैठिये भेजे जायें और वहां पर सशस्त्र विद्रोह कराया जाय तो गुजरात के अतिरिक्त इस प्रकार की गतिविधियों की ओर किन क्षेत्रों से गृह मंत्री जी को जानकारी

मिली है और उसकी रोकथाम की उन्हीं क्या व्यवस्था की है ?

SHRI Y. B. CHAVAN : We have got good experience of the armed infiltration by Pakistan. We know what they did in Rajasthan last time as also in Kashmir. Naturally we have to be very vigilant about it. I can assure the House that we are keeping a close watch on the situation there. We have to keep the same watch in Assam Tripura and other places also.

SHRI HEM BARUA : At that time you were the Defence Minister. Now you are the Home Minister. Do you keep the same vigilance ?

SHRI Y. B. CHAVAN : Vigilance is kept by the Home Ministry.

SHRI MANIBHAI J. PATEL : Last time when the question came up, the hon. Minister was pleased to reply that some persons were arrested and they were being interrogated. Recently, there was a report in the newspapers that 24 or 25 boats which were captured were released as a goodwill gesture. Now that the Minister says that they were released, is it a fact that they were also released as a goodwill gesture ?

SHRI Y. B. CHAVAN : Not a goodwill gesture. But I have no detailed information and so I do not want to answer this question. I have not got information about the boats.

साम्प्रदायिकता का समाप्त किया जाना

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*1622. श्री श्रींकार लाल बेरवा :

श्री जमुना लाल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने साम्प्रदायिकता को समाप्त करने के लिए सब राजनैतिक दलों की सहायता मांगी है ;

(ख) यदि हां, तो उन राजनैतिक दलों के नाम क्या हैं ; और

(ग) उसका आधार क्या है ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (c) . All the political parties represented in Parliament have been requested to participate in the National Integration Council which is expected to review problems also posed by recrudescence of Communalism and to make appropriate recommendations.

श्री श्रीकार लाल बेरवा : अध्यक्ष महोदय, मैंने अपने इस मूल प्रश्न में यह पूछा है कि सरकार ने किन किन राजनीतिक दलों की इस में सहायता मांगी है तो उस का जवाब आया नहीं है इसलिए पहले मैं अपने उस सवाल का सवाल उनसे लेना चाहूंगा ।

अध्यक्ष महोदय : संसद में प्रतिनिधित्व करने वाली सभी पार्टियों को बुलाया गया है ।

श्री श्रीकार लाल बेरवा : कौन-कौन राजनीतिक पार्टियां इस में शामिल हैं ? क्या उन में जमीयत-उल-उलमाये हिन्द, हिन्दू महा सभा और मुस्लिम लीग भी शामिल हैं ? गृह मंत्री महोदय यह बतलाने का कष्ट करें कि उन्होंने किस, किस राजनीतिक पार्टी को इस में भाग लेने के लिए बुलाया है ?

SHRI Y. B. CHAVAN : The information that I have got from the Prime Minister's Secretariat is that all the political parties recognised in Parliament have been invited.

श्री श्रीकार लाल बेरवा : यह क्या सवाल का जवाब है कि संसद में प्रतिनिधित्व करने वाले सभी राजनीतिक दलों से अनुरोध किया गया है ? मैंने खास तौर से तीन राजनीतिक पार्टियों के बारे में पूछा है उन तीनों पार्टियों को आपने बुलाया है या नहीं । प्रधान मन्त्री को मैं क्या समझूँ मैं तो आप से पूछ रहा हूँ कि जो मैंने स्पष्टिक सवाल पूछा है उसका जवाब दें ?

SHRI Y. B. CHAVAN : Whatever political parties are recognised in Parliament were invited.

श्री श्रीकार लाल बेरवा : जमीयत-उल-उलमाये हिन्द, हिन्दू महासभा और मुस्लिम लीग भी इन राजनीतिक दलों में शामिल हैं या नहीं यह मंत्री जी बतलायें ?

SHRI Y. B. CHAVAN : I will have to get that information.

श्री श्रीकार लाल बेरवा : सरकार हर दफे अल्पसंख्यकों का नाम लेकर साम्प्रदायिकता के आधार पर जो बहुसंख्यक है उनके ऊपर जिम्मेदारी व दोष लादती है जैसे रांची और मुरादाबाद के अन्दर हुआ और कई जगह जहां यह साम्प्रदायिक भगड़े होते हैं वहां पर भी हुआ है । मैं जानना चाहता हूँ कि यह साम्प्रदायिक भगड़े अल्पसंख्यक करते हैं या बहुसंख्यक करते हैं और जहां ऐसी खबर मिली है कि उसके लिए अल्पसंख्यक जिम्मेदार थे तो क्या सरकार उसकी जांच कराने की कोशिश करेगी कि यह अल्पसंख्यक वाकई साम्प्रदायिक भगड़ा करने के लिए जिम्मेदार थे या नहीं ?

SHRI Y. B. CHAVAN : The enquiry commission is looking into the communal incidents. But it is wrong to say that only the minorities start the trouble; it is very unfair to say so.

श्री श्रीकार लाल बेरवा : जितने भगड़े हुए हैं उन में यह भी जानकारी प्राप्त नहीं हुई है.....

अध्यक्ष महोदय : श्री इंद्रजीत गुप्त ।

SHRI INDRAJIT GUPTA : It is beyond controversy that communalism, wherever and whichever quarter it may come from is something which everyone should condemn. A few days ago a conference of parliamentarians took place in Delhi against communalism and certain remarks were made by Mr. V. C. Shukla and they were reported in the Press. In view of those remarks I want to know from the Home Minister categorically whether it is the Government's view or not though communalism wherever it may come from should be condemned, neverthe-

less communalism practised and preached by the majority community is the main danger at the moment. In view of the confusion created by Mr. Shukla's remarks, I want to know whether it is the view of the Government.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Sir, since a reference has been made to my speech there, I may say that while speaking at that convention I stated that certain political parties including my own at times entered into alliances with communal parties in this country and this has given them a mark of some respectability and an opportunity to infiltrate into the ranks of public servants. This is something which is not correct and this is against the interests of the country. And this, I said only as an additional point. I did not say that this was the only thing that was responsible for such a thing, but this was one of the factors which led to the spreading of communal atmosphere in the country.

SHRI INDRAJIT GUPTA: Sir, this is not a reply to my question. I wanted to know whether it was the Government of India's, or the Home Ministry's view or not.

SHRI VIDYA CHARAN SHUKLA: I have clarified my part of the speech.

SHRI Y. B. CHAVAN: I did not answer the question directly because I thought Shri Shukla should clarify it. Now, I quite agree with the hon. Member that communalism, wherever it exists, needs to be condemned certainly. It is the responsibility of the majority community to see that they do not suffer from communalism, because that is the most dangerous part of it. This is exactly what Shri Indrajit Gupta wants to emphasise, and I agree with it.

SHRI P. VENKATASUBBAIAH: Since communal disturbance or the communal virus that is spreading among the various communities has endangered the very integrity of our country, may I know whether the hon. Home Minister will be able to tell us that this communal virus is being taken advantage of by certain politi-

cal parties and this has erupted into chauvinism of the worst type, and in this connection, may I know whether the hon. Home Minister has considered the desirability of banning the communal parties in this country?

SHRI Y. B. CHAVAN: If it is necessary to ban any political party, certainly Government will have to think of it at that time, but personally I do not think in terms of banning political parties. *(Interruption)*

SHRI P. VENKATASUBBAIAH: Not only nomenclature but in content.

SHRI Y. B. CHAVAN: It is merely nomenclature; if he wants to ban them, then the nomenclature can easily be changed. It is not nomenclature that matters; it is really the programme of the political party that matters.

AN HON. MEMBER: In is the heart that matters.

SHRI Y. B. CHAVAN: Yes; at present there is no question of banning any political party. If it comes to that certainly Government will not hesitate.

SHRI JYOTIRMOY BASU: It view of the fact most of the communal riots during the last one year—and these political riots—have been engineered by the majority communities and in particular, by the two political parties, namely, the RSS and the Jan Sangh, to do atrocities on the minority communities, may I know what steps Mr. Chavan proposes to take to protect the interests of the minority communities and ensure security in the country? *(Interruptions)*

श्री रामगोपाल शासत्राले : गलत है ।
.....(अवधान)..... इलाहाबाद में किस ने
दंगा कराया ?

श्री शंकर लाल बेरबा : कम्युनिस्टों ने
कराया ।

SHRI Y. B. CHAVAN: I think Shri. Jyotirmoy Basu—I am afraid—is treading on very dangerous ground. *(Interruption)*

Let us all take the position that it is wrong to ban political parties.

श्री तुलशी दास आषव : मैं जानना चाहता हूँ कि क्या सरकार ने अपने दफ्तर में यह तय किया है कि कम्यूनल पार्टीज कौन कौन सी हैं, जिस से पोलिटिकल पार्टी के बारे में संशय न रहे ? क्या इस का कोई रेकार्ड है कि कौन कौन सी पार्टी कम्यूनल पार्टीज है ? यदि है तो उन में कौन कौन सी पार्टीज हैं ?

SHRI Y. B. CHAVAN : It is not a question of Government keeping record. You can judge a political party's communalism by other ways—by its programme, propaganda and its actions. I do not keep a list like that.

SHRI RAMAVATAR SHASTRI—rose

MR. SPEAKER : You must wait for your chance. By shouting, it is not possible. Everybody must get an opportunity; not only you. The others also are Members.

SHRI N. K. SOMANI : About a month ago, I had brought to the attention of the hon. Education Minister certain very disturbing developments in the campus of the Banaras Hindu University and I had also brought a specific instance to the notice of the Education Minister that a Muslim student, according to the best of my information, was not only lynched but murdered in cold blood, and asked whether any information was available with the Government of India. He had promised at that time that the matter would be referred to the Home Minister. May I know whether the Government has taken any action not only to investigate this matter but to take effective steps so that this demon of communalism at least does not afflict our young students ?

SHRI Y. B. CHAVAN : Yes, Sir. The Education Minister has forwarded it to me—the letter written by the hon. Member and I am having enquiries made about it.

SHRI N. K. SOMANI : One month for investigation into a case of murder. It

has taken one month for getting the answer from the hon. Education Minister; he said about a month ago that he was looking into the matter. Why does it take several months to look into such matters ?

SHRI Y. B. CHAVAN : According to you also the whole thing was not gone into for three months. I must first of all find out whether it is a fact, and therefore it is certainly taking time.

श्री कंबर लाल गुप्त : कम्यूनल रायट्स जहां भी हों और जिस के जरिये हों, चाहे वह माइनारिटी कम्यूनिटी से हों या मज्जारिटी कम्यूनिटी से हों, वह नहीं होने चाहिये, और यहां के हर एक नागरिक को उन को कंडेम करना चाहिये, और हमारे माननीय मित्र ने जो कुछ कहा मैं उस को रेपुडिएट करता हूँ । जनसंघ और आर० एस० एस० इन चीजों में विश्वास नहीं करते और हमारी इसमें कोई जिम्मेदारी नहीं है । जब भी कम्यूनल रायट्स होने हैं तब सरकार की तरफ से कहा जाता कि कुछ लोगों को नौकरियां नहीं मिली हैं, या उन के कुछ ग्रीवान्सेज हैं, जिन की वजह से कम्यूनल रायट्स होते हैं । यह जो टेन्डीसी है कि किसी को नौकरियां कम मिली हैं या कोई एकानमिकली बैकवर्ड है, उस का यह मतलब नहीं है कि कम्यूनल रायट्स वह करे । मैं मंत्री महोदय से पूछना चाहता हूँ कि सब लोग चाहे मज्जारिटी कम्यूनिटी के हों, चाहे माइनारिटी कम्यूनिटी के हों, वह एक घारा में चलें और यह भेद भाव घटे, इस के लिये सरकार कोई प्रोग्राम बना रही है, लोगों को एजुकेट किया जाये, इस के लिये कोई प्रोग्राम बना रही है ? अगर नहीं बनता तो इस का लोग पोलिटिकल कैपिटल बनाते हैं । यह गलत बात है और इस से हमारे देश का इमेज भी देश के बाहर खराब पड़ता है ।

SHRI Y. B. CHAVAN : The hon. Member has expressed his view; he has not asked any question.

श्री कंबर लाल गुप्त : मैं ने पूछा था कि कोई प्रोग्राम सरकार बना रही है ?

SHRI Y. B. CHAVAN : When we try to go about it you say you do not agree to it. It may also be that the minority community may not have a feeling that they are properly treated and have a grievance that they are not properly represented in the services; we have to think about it.

SHRI KANWAR LAL GUPTA : What about the relevancy to the communal riots?

SHRI Y. B. CHAVAN : It is a question of having a feeling of contentment. That sometimes gives a wrong feeling.

SHRI BADRUDDUJA : I want a categorical answer from the Home Minister to my question. In view of the serious disturbances that have taken place all over the country affecting especially and mainly the minority communities all over India, what effective steps does the Home Minister propose to take to deal with the situation, not merely to prevent the recurrence of these communal disturbances but to mete out punishment to the miscreants, both official and non-official alike, and to find out who are responsible for the serious atrocities endangering the lives and properties, honour and liberty of the Muslims of India?

SHRI Y. B. CHAVAN : I have explained all the steps we propose to take. We have given necessary instructions to the State Governments giving suggestions about it, and the investigations of cases have been very vigorously undertaken and the concerned people are punished.

SHRI BADRUDDUJA : Are you having judicial investigation into the disturbances in Allahabad, Meerut and other places?

SHRI Y. B. CHAVAN : Even in the case of Karimganj they have themselves started an enquiry. It is not necessary for us to start an enquiry.

श्री रामावतार शास्त्री : मंत्री महोदय ने बतलाया कि हिन्दुस्तान में साम्प्रदायिकता को बढ़ने से रोकने के लिये तत्प्रायः दलों की कमेटी बनी हुई है। लेकिन इसके बावजूद साम्प्रदा-

यिकता की भावना बढ़ रही है, रायट्स हो रहे हैं। अभी कुछ दिन पहले हमारे इसी सदन के माननीय सदस्य श्री अर्जुन सिंह भदौरिया, श्री फरनेन्डीज, श्री राज्य सभा के सदस्य श्री राज नारायण ने जन संघ के ऊपर यह स्पेसिफिक चाज लगाया था कि उसने रायट्स करवाये हैं। अतः मैं जानना चाहता हूँ कि...

AN HON. MEMBER : Sir, the hon. Member there is mimicking Shri Ramavatar Shastri.

SHRI RAMAVATAR SHASTRI : Sir, he should be pulled up. It is wrong; I protest. He should stand up and say, "Excuse me." This is not parliamentary. What is this?

SHRI MANUBHAI PATEL : Sir, it is wrong. Such a thing should not be allowed.

श्री रामावतार शास्त्री : इस तरह से चिढ़ा नहीं सकते हैं। मेरी वायस खराब हो सकती है। जन संघ में हिम्मत हो तो मेरा मुकाबला करें। इस तरह से क्यों नकल करते हैं....

MR. SPEAKER : You need not be sorry. The person who did it must be sorry and he must regret it. Do not take note of it. He will himself regret it. I am really sorry.

DR. RANEN SEN : This has come to our notice more than once that whenever Mr. Shastri gets up, because he has some physical disability, certain gentleman from this side cuts joke at him. This is very unfair and below the dignity of a Member of Parliament. It should be treated with contempt.

MR. SPEAKER : I entirely agree. That is what I also said. I asked Mr. Shastri not to take note of it. The people who tried to imitate him will themselves feel sorry.

श्री रामावतार शास्त्री : इस सदन के श्री दूसरे सदन के कई माननीय सदस्यों ने वक्तव्यों द्वारा डेफिनिट इन्जाम लमाये हैं कि जन संघ ने

देश के मुस्तलिफ हिस्सों में रायट्स करवाये हैं। मैं जानना चाहता हूँ कि क्या गृह मन्त्री महोदय का ध्यान उन वक्तव्यों की ओर गया है और अगर गया है तो क्या सरकार इस मामले की जांच करवाने के लिए तैयार है ?

SHRI Y. B. CHAVAN : When allegations are made by any political party against another political party, I expect that political party to answer that.

DR. RANEN SEN : What is this answer, Sir ? We want to know whether he will make any enquiry into this.

SHRI BAL RAJ MADHOK : This question of communalism is coming up again and again. I suggested earlier also, let us discuss what constitutes communalism, who is communal, etc. This word is bandied about like anything. In this country there are various groups—social groups, economic groups, religious groups, etc. There is a bigger group—the national group. He is communal who places his loyalty to a lower group above the nation. Those people must be condemned outright. I challenge anybody to prove whether Jan Sangh keeps the interests of the party above the country. For us the nation is uppermost. We are the only true nationalist party, I can claim. (Interruptions)

MR. SPEAKER : On the floor of the House, we cannot decide this question of one party making allegations against another party, particularly during question time, in a supplementary. It will lead us nowhere.

श्री मधु लिमये : फ़िरकेवाराना दंगों फसादों के बारे में एक जांच कमेटी या कमीशन बैठाया। उसकी रपट अभी तक नहीं आई है। क्या मंत्री महोदय इस कमेटी या कमीशन को कहेंगे कि जहाँ जहाँ कमीशन की नियुक्ति के बाद दंगे हुए हैं, जैसे इलाहाबाद में हुए हैं, करीमगंज में हुए हैं। महाराष्ट्र में अहमदनगर में हुए हैं, नीमच और मंदसौर में हुए हैं और शाबद ही भारत का कोई इलाका बचा है जहाँ ये न हुए हों, क्या कमीशन को वह यह कहेंगे कि इन

सारे दंगों की वह जांच करें और इसकी रपट आने के बाद क्या राज्यों के गृह मंत्रियों की और बड़े पुलिस अधिकारियों की एक बैठक बुलायेंगे जिसमें इस समस्या पर विचार किया जाए ? जो दंगे फिसाद होते हैं उनके कारण एक पेटेंट चीज है, खास खास अवसरों पर ही होते हैं, जैसे होली के अवसर पर, गणेशोत्सव पर, ताजियों के मौके पर, ईद पर। नौकरशाही को कैसे व्यवहार करना चाहिये और दंगा फसाद शुरू होने के पहले नागरिकों के सहयोग से उसको कैसे रोकना चाहिये, क्या इसके बारे में गम्भीरता से विचार करने के लिए वह इस तरह की कोई बैठक बुलायेंगे कमेटी की रपट आने के बाद ?

SHRI Y. B. CHAVAN : I have explained it at length, but I will repeat it. The Dayal Commission is looking into nearly half a dozen communal incidents. Government do not propose to add any more to that, because to that extent, the report will be delayed. The scope of the enquiry is enough at present. The conclusions they would draw certainly be carefully studied and discussed with the Chief Ministers. I am not waiting for that report to call a conference of Chief Ministers. I am calling a conference of Chief Ministers this month to discuss with them the problem of communalism, Harijans, etc.

Theft of Idols

*1623. **SHRI R. BARUA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any account is available about the theft of valuable idols from the temples all over India during the last five years viz, 1962 to 1967 ;

(b) if so, the number of cases detected and recoveries made ; and

(c) whether behind these theft there is an organised gang to trade in such idols ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c),